



THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st January, 2020

No.HC.VII-02/2013/ 455 /A. On being released from the post of Member-Secretary, Arunachal Pradesh State Legal Services Authority, by the Govt., Shri Budi Habung, is transferred and posted as District and Sessions Judge, Pasighat, vice Smti Jaweplu Chai transferred.

In anticipation of his release by the Govt., Shri Habung will hand over charge of his Office to Smti Jaweplu Chai, Member-Secretary designate, Arunachal Pradesh State Legal Services Authority and proceed to join his new assignment immediately.

No.HC.VII-02/2013/ 456 /A. On his release from the Gauhati High Court, Itanagar Bench, Naharlagun, Shri Nani Grayu is transferred and posted as District and Sessions Judge, Yupia, Shri Ito Basar transferred.

Shri Grayu will hand over charge of his Office to Shri Ito Basar, Registrar designate, Gauhati High Court, Itanagar Bench, Naharlagun and proceed to join his new assignment immediately.

No.HC.VII-02/2013/ 457 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Ito Basar, District and Sessions Judge, Yupia, an Officer in Grade-I of the Arunachal Pradesh Judicial Service, as Registrar, Gauhati High Court, Itanagar Bench, Naharlagun in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Nani Grayu transferred.

Shri Basar will hand over charge of his Court and Office to the Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Yupia and proceed to join his new assignment immediately.

No.HC.VII-02/2013/ 458 /A. Smti Jaweplu Chai, District and Sessions Judge, Pasighat, is transferred and posted as Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar, vice Shri Budi Habung transferred.

In anticipation of her appointment by the Govt., Smti Chai will hand over charge of her Court and Office to the Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Pasighat and proceed to join her new assignment immediately.

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No.HC.VII-02/2013/ 459 /A. On his promotion from Grade-III to Grade-II of the Arunachal Pradesh Judicial Service, Shri Damge Niri, Judicial Magistrate, 1st Class-cum-Civil Judge (Jr. Divn.), Tawang, is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Changlang, the post being created by the Govt., vide Order No.Jud-54/2013 (Pt.III) dated 24.07.2019.

Shri Niri will hand over charge of his Court and Office to Shri Utumso Boo, Judicial Magistrate, 1st Class-cum-Civil Judge (Jr. Divn.) designate, Tawang at Changlang and join his new assignment immediately.

No.HC.VII-02/2013/ 460 /A. Shri Utumso Boo, Judicial Magistrate, 1st Class-cum-Civil Judge (Jr. Divn.) Changlang, is transferred and posted as Judicial Magistrate, 1st Class -cum-Civil Judge (Jr. Divn.), Tawang, vice Shri Damge Niri transferred on promotion.

Shri Boo will hand over charge of his Court and Office to the Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Changlang and take over the charge of the Court of Judicial Magistrate, 1st Class-cum-Civil Judge (Jr. Divn.), Tawang from Shri Damge Niri at Changlang itself.

No.HC.VII-02/2013/ 461 /A. Shri Damge Niri, on his joining as Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Changlang will take over the cases of the Judicial Magistrate, 1st Class-cum-Civil Judge (Jr. Divn.), Changlang and also use the Court room and staff of the said Court until separate Court is provided, supporting staff are recruited and new Judicial Magistrate, 1st Class-cum-Civil Judge (Jr. Divn.) is posted.

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-02/2013/ 462 - 480 /A.

Dated 21.01.2020

Copy to:-

1. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, Itanagar. He /She is requested :-
 - (i) to place the services of Shri Ito Basar at the disposal of the Gauhati High Court, with effect from the date of his joining in the Gauhati High Court Itanagar Bench, Itanagar.
 - (ii) to invest all the Chief Judicial Magistrate in Arunachal Pradesh with the powers of Civil Judge under Section 6 of the Bengal, Agra and Assam Civil Courts Act, 1887.

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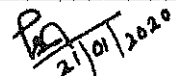


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- (iii) to release Shri Budi Habung from the post of Member-Secretary, Arunachal Pradesh State Legal Services Authority and appoint Smti Jaweplu Chai as Member-Secretary, Arunachal Pradesh State Legal Services Authority.
2. The Principal Accountant General, Itanagar.
 3. The Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
 4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
 5. The District and Sessions Judge, _____
 6. Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
 7. Shri Nani Grayu, Registrar, Gauhati High Court, Itanagar Bench, Itanagar.
 8. Shri Ito Basar, District and Sessions Judge, Yupia.
 9. Smti Jaweplu Chai, District and Sessions Judge, Pasighat.
 10. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
 11. The Chief Judicial Magistrate, _____
 12. Shri Damge Niri, Judicial Magistrate, 1st Class-cum-Civil Judge (Jr. Divn.), Tawang.
 13. Shri Utumso Boo, Judicial Magistrate, 1st Class-cum-Civil Judge (Jr.Divn.), Changlang.
 14. The Deputy Registrar (_____), Gauhati High Court, Itanagar Bench, Itanagar
 15. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
 16. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
 17. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
 18. The C.A. to General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati
 19. The Deputy Director, Printing & Stationery, Arunachal Pradesh Govt. Press, Itanagar, for publication of the Notification in the Arunachal Pradesh Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI


21/01/2020